

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR, PRL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 15.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Cr.165-2021	16. OS 116-2013
2. CC 3352-2021	17. OS 312-2013
3. OS 220-2013	18. OS 314-2014
4. OS 312-2011	19. OS 114-2011
5. OS 232-2016	20. OS 72-2011
6. OS 410-2016	21. OS 136-2013
7. OS 302-2011	22. OS 256-2016
8. OS 140-2008	23. OS 346-2016
9. OS 88-2015	24. OS 76-2013
10. OS 98-2016	25. Misc 8-2012
11. OS 190-2016	26. CC 1255-2015
12. OS 366-2016	27. CC 1991-2016
13. OS 34-2012	28. CC 936-2017
14. OS 100-2012	29. CC 1030-2017
15. OS 62-2012	30. CC 1123-2015

Hosakote  
Dated: 14.06.2021

Prl. Civil Judge & JMFC.,  
Hosakote

Note:

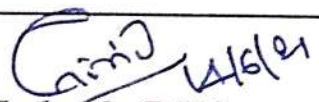
1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.

The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **15.06.2021**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. OS 53/2012	16. CC 199/2010
2. OS 41/2015	17. CC 1419/2012
3. OS 13/2018	18. CC 906/2015
4. OS 185/2018	19. CC 1353/2016
5. OS 207/2018	20. CC 1373/2017
6. OS 209/2018	21. CC 664/2018
7. OS 9/2019	22. CC 2480/2019
8. OS 255/2019	23. CC 1650/2019
9. OS 195/2020	24. CC 2544/2019
10. OS 67/2021 (Advance)	25. CC 206/2021
11. OS 120/2021	26. CC 252/2021
12. OS 127/2021	27. CrI.Misc 124/2020
13. CC 770/2009	28. CrI.Misc 65/2021
14. CC 1651/2014	
15. Cr 35/2021 (T S Halli P S) (Adv)	

Hosakote  
14.06.2021

  
Addl. Civil Judge & JMFC.,  
Hosakote.

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.